

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2014

#### DATE OF HEARING 05.08.2014

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties  | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|--|---------------|---|--------------------|
| 1.      | 751881/05                    | Opp. No.<br>AMD-718038 | M/s. Cipla Limited,<br>Mumbai / M/s. Jasani &<br>Company, Rajkot<br><br>V/S<br><br>M/s. Cadila Healthcare<br>Limited, Ahmedabad / Mr.<br>Suresh M. Upadhyaya,<br>Ahmedabad             | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |
| 2.      | 738192/30                    | Opp. No.<br>AMD-89249  | M/s. Jayant Stores,<br>Jamnagar / M/s. Y. J.<br>Trivedi & Co.,<br>Ahmedabad<br><br>V/S<br><br>M/s. Shree Ranchodray<br>Masala Mills Pvt. Ltd.,<br>Baroda / M/s. Tradesafe,<br>Jamnagar | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

#### DATE OF HEARING 06.08.2014

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties  | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|--|---------------|---|--------------------|
| 1.      | 779391/24                    | Opp. No.<br>AMD-172861 | M/s. Krishna & Saurastri,<br>Mumbai<br><br>V/S<br><br>M/s. Nokha Cotton<br>Industries, Nokha / M/s.<br>Agrawal & Company,<br>Jodhpur | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

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|----|-----------|------------------------|--|---------------|---|--|
| 2. | 628299/05 | Opp. No.<br>AMD-174343 | M/s. Glaxosmithkline<br>Pharmaceuticals Limited,<br>Mumbai / M/s. Y. J.<br>Trivedi & Co. Ahmedabad<br><br>V/S<br><br>M/s. Lincoln Parenteral<br>Pvt. Ltd., Ahmedabad /<br>M/s. R. R. Shah & Co.<br>Ahmedabad | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |  |
|----|-----------|------------------------|--|---------------|---|--|

**DATE OF HEARING 07.08.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties   | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|---|---------------|---|--------------------|
| 1.      | 873085/12                    | Opp. No.<br>AMD-258168 | M/s. Vira Industries,<br>Ludhiana / M/s. Mahtta &<br>Co., Ludhiana<br><br>V/S<br><br>M/s. Vinayak Industries,<br>Jamnagar / M/s.<br>Tradesafe, Jamnagar | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |
| 2.      | 501557/05                    | Opp. No.<br>AMD-941    | M/s. Depenning &<br>Depenning, Bombay<br><br>V/S<br><br>M/s. Cadila<br>Pharmaceuticals Ltd.,<br>Ahmedabad / M/s.<br>Tradesafe, Jamnagar                 | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

**DATE OF HEARING 12.08.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties  | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|--|---------------|---|--------------------|
| 1.      | 751050/08                    | Opp. No.<br>AMD-203497 | M/s. Taheri Industries,<br>Mumbai / M/s. Arjun T.<br>Bhagat & Co., Mumbai<br><br>V/S | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

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|----|-----------|----------------------|--|------------|---|------------------|
|    |           |                      | M/s. Chhabildas Tools Industries Pvt. Ltd., Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad   |            |   |                  |
| 2. | 872525/07 | Rect. No. AMD-248362 | M/s. Hindustan Sales, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad<br><br>V/S<br><br>M/s. Mittal Oil Pvt. Ltd., Kekri / Mr. Prakash Javaria, Udaipur | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on I. P. |

**DATE OF HEARING 13.08.2014**

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No.      | Name of Parties   | Time       | Name of the Hearing officer                     | Remarks; if any  |
|---------|---------------------------|---------------------|---|------------|---|------------------|
| 1.      | 482944/34                 | Opp. No. AMD-1064   | M/s. Mahusugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai<br><br>V/S<br><br>M/s. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Prakash Javaria, Udaipur | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on I.P.  |
| 2.      | 482944/34                 | Opp. No. AMD-1068   | M/s. Gordhan Company, Beawar / The Acme Company, New Delhi<br><br>V/S<br><br>M/s. Vardi Chand Ramesh Chand Kodiya, Udaipur / Mr. Prakash Javaria, Udaipur                   | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                  |
| 3.      | 772718/30                 | Opp. No. AMD-225100 | M/s. Mantora Oil Products Ltd., Kanpur / M/s. Taj Trade Mark Agency, Agra<br><br>V/S  | 02.30 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks | Hearing on TM-57 |

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|  |  |  | M/s. Bawarchi Fast Foods<br>Udaipur / Mr. Prakash<br>Javaria, Udaipur |  |  |  |
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**DATE OF HEARING 14.08.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|---|----------------------------|
| 1.             | 772541/11                            | Opp. No.<br>AMD-234231    | M/s. Polycon Industries<br>Pvt. Ltd., Guwahati<br><br>V/S<br><br>M/s. Baid Rotomoulders<br>Pvt. Ltd., Jaipur                               | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |
| 2.             | 535597/05                            | Opp. No.<br>AMD-210936    | Mrs. Ravji Vipul Bhagat,<br>Mumbai<br><br>V/S<br><br>Shri Bakuleshkumar<br>Jayantilal Padia,<br>Ahmedabad / Mr. Utkarsh<br>Jani, Ahmedabad | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |

**DATE OF HEARING 19.08.2014**

| <b>Sr. No.</b> | <b>Application/<br/>R. T. M. No.</b> | <b>Opp./Rect.<br/>No.</b> | <b>Name of Parties</b>   | <b>Time</b>   | <b>Name of the<br/>Hearing officer</b>                | <b>Remarks;<br/>if any</b> |
|----------------|--------------------------------------|---------------------------|--|---------------|---|----------------------------|
| 1.             | 662133/03                            | Opp. No.<br>AMD-716669    | M/s. Remfry & Sagar,<br>Gurgaon<br><br>V/S<br><br>M/s. Shashi Industries,<br>Bhavnagar / M/s. H. K.<br>Acharya & Company,<br>Ahmedabad | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                            |
| 2.             | 715291/30                            | Opp. No.<br>AMD-163203    | M/s. Jivraj Tea Limited,<br>Surat / M/s. Y. J. Trivedi<br>& Co., Ahmedabad<br><br>V/S  | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-16        |

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|  |  |  | M/s. Shah Jivraj Nanchand & Sons, Surat / M/s. H. K. Acharya & Company, Ahmedabad |  |  |  |
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**DATE OF HEARING 20.08.2014**

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No.      | Name of Parties  | Time       | Name of the Hearing officer                     | Remarks; if any |
|---------|---------------------------|---------------------|--|------------|---|-----------------|
| 1.      | 733741/21                 | Opp. No. AMD-99730  | M/s. Baid Rotomoulders Pvt. Ltd., Jaipur / Mr. G. D. Bansal, Jaipur<br><br>V/S<br><br>M/s. Kaveri Polymers, Thane / M/s. M. P. Mirchandani & Co., Mumbai | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                 |
| 2.      | 715623/03                 | Opp. No. AMD-717434 | M/s. Anchor Health & Beauty Care Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai<br><br>V/S<br><br>M/s. Choice Laboratories Pvt. Ltd., Unja     | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                 |

**DATE OF HEARING 21.08.2014**

| Sr. No. | Application/ R. T. M. No. | Opp./Rect. No.       | Name of Parties   | Time       | Name of the Hearing officer                     | Remarks; if any |
|---------|---------------------------|----------------------|---|------------|---|-----------------|
| 1.      | 791444/29                 | Rect. No. AMD-246531 | M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai<br><br>V/S<br><br>M/s. Rajmoti Industries, Rajkot / M/s. Union Trade Mark Company, New Delhi | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                 |

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|----|-----------|------------------------|---|---------------|---|--|
| 2. | 789461/25 | Opp. No.<br>AMD-186294 | M/s. Mann Brothers,<br>Banglore / V.<br>Veeraraghvan & or Bagya<br>Raghavan, Chennai<br><br>V/S<br><br>M/s. Raj Jay Fashions<br>India, Ahmedabad / M/s.<br>Indus, Ahmedabad | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |  |
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**DATE OF HEARING 26.08.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties                     | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|-------------------------------------|---------------|---|--------------------|
| 1.      | 2089210/30                   | Opp. No.<br>AMD-790097 | Mr. Vipul J. Hindocha,<br>Bhavnagar | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 2.      | 2089210/30                   | Opp. No.<br>AMD-790071 | Mr. Vipul J. Hindocha,<br>Bhavnagar | 11.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 3.      | 2089210/30                   | Opp. No.<br>AMD-791003 | Mr. Vipul J. Hindocha,<br>Bhavnagar | 12.00<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 4.      | 2089210/30                   | Opp. No.<br>AMD-790928 | Mr. Vipul J. Hindocha,<br>Bhavnagar | 12.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |
| 5.      | 2089210/30                   | Opp. No.<br>AMD-790791 | Mr. Vipul J. Hindocha,<br>Bhavnagar | 02.30<br>p.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks | Hearing<br>on TM-6 |

**DATE OF HEARING 27.08.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties  | Time          | Name of the<br>Hearing officer                        | Remarks;<br>if any |
|---------|------------------------------|------------------------|--|---------------|---|--------------------|
| 1.      | 741917/30                    | Opp. No.<br>AMD-239587 | M/s. Sachdeva & Sons<br>Industries Pvt. Ltd.,<br>Amritsar / M/s. Arora<br>Registration Service,<br>Amritsar<br><br>V/S | 11.00<br>a.m. | Shri S. B. Palo,<br>Asst. Registrar of<br>Trade Marks |                    |

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|    |           |                        | M/s. Relish Foods & Baker's, Vadodara  |            |   |  |
| 2. | 741917/30 | Opp. No.<br>AMD-238198 | Mr. Rajendra Babular Malu, Kolhapur / Mr. Chandrakant M. Joshi, Mumbai<br><br>V/S<br><br>M/s. Relish Foods & Baker's, Vadodara | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |  |

**DATE OF HEARING 28.08.2014**

| Sr. No. | Application/<br>R. T. M. No. | Opp./Rect.<br>No.      | Name of Parties  | Time       | Name of the<br>Hearing officer                  | Remarks;<br>if any |
|---------|------------------------------|------------------------|--|------------|---|--------------------|
| 1.      | 715496/30                    | Opp. No.<br>AMD-229540 | M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi<br><br>V/S<br><br>M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad | 11.00 a.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                    |
| 2.      | 648790/29                    | Opp. No.<br>AMD-59073  | M/s. Ruchi Private Limited, Indore / M/s. M. P .Mirchandani & Co., Mumbai<br><br>V/S<br><br>M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration Service, Delhi      | 11.30 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                    |
| 3.      | 648790/29                    | Opp. No.<br>AMD-58762  | M/s. Ruchi Private Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai<br><br>V/S  | 12.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |                    |

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|----|-----------|---------------------|--|------------|---|--|
|    |           |                     | M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration Service, Delhi  |            |   |  |
| 4. | 602902/30 | Opp. No. AMD-57384  | M/s. Ruchi Soya Industries Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai<br><br>V/S<br><br>M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration Service, Delhi | 12.30 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |  |
| 5. | 602902/30 | Opp. No. AMD-57465  | M/s. Ruchi Private Limited, Indore / M/s. M. P. Mirchandani, Mumbai<br><br>V/S<br><br>M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration Service, Delhi                | 02.30 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |  |
| 6. | 715498/30 | Opp. No. AMD-229539 | M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi<br><br>V/S<br><br>M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad     | 03.00 p.m. | Shri S. B. Palo, Asst. Registrar of Trade Marks |  |

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